

Presentation of 27th and 28th Reports of Committee on the Welfare of Scheduled

Castes and Scheduled Tribes

DR. (PROF.) KIRIT PREMJBHAI SOLANKI (AHMEDABAD WEST): Sir, I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (2023-24):-

- (1) Twenty-seventh Report (Seventeenth Lok Sabha) on the subject 'Implementation of Reservation Policy in Government of NCT of Delhi including socio-economic development of Scheduled Castes/Scheduled Tribes' pertaining to the Ministry of Home Affairs.
- (2) Twenty-eighth Report (Seventeenth Lok Sabha) on action taken by the Government on the recommendations contained in the Twentieth Report (17th Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the 3 Subject- 'Reservation for Scheduled Castes and Scheduled Tribes in Public Sector Oil Companies and Status of allotment of Petrol and Gas agencies (CNG, PNG, LPG etc) and other related Agencies/Units to Scheduled Castes and Scheduled Tribes pertaining to the Ministry of Petroleum and Natural Gas.

माननीय सभापति: आइटम नम्बर 13, श्री गिरीश चन्द्र जी।

? (व्यवधान)

14.03½hrs